

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

Item No.204 - C.P. (IB)/200(AHM)2023
Item No.205 – IA 413 of 2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

YATAYAT CORPORATION INDIA PRIVATE LIMITED
VS
SHRENIK LIMITED

.....Applicant

.....Respondent

Order delivered on: 12/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohit Gupta, Adv.

For the Respondent : Ms. Megha Jani, Adv. a.w Ms. Aditi Sheth, Adv.

ORDER

CP(IB) 200 of 2023 & IA 413 of 2024

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 27.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)